

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

No. Estt/HC/2016/ 531

Date: 23.11.2016

Following candidates who were offered appointment as Probationer-Trainee Junior Judicial Assistant vide order no. Estt/HC/2016/ 403 dated 24.09.2016 with the direction to join their duties upto 03.10.2016, thereafter, their joining time was extended upto 18.10.2016 after considering their requests but who failed to report for joining their duties upto extended time i.e. 18.10.2016, therefore, appointments of these candidates to the post of Junior Judicial Assistant, are hereby cancelled with immediate effect:-

S.No.	No. in Main Select List	Roll No.	Name of Candidate	Gender	Category
1	172	813942	Shiv Kumar Motwani	M	G
2	322	813256	Rekha Sharma	F	G

By Order

**REGISTRAR (ADMN.)**

No. I/A(iii)(a)(1)/03/2014/ 2437

Date: 23.11.2016

Copy forwarded to the following for information and necessary action:

1. The Registrar (Admn./Exam/Class/CPC/Rules/Vig/Writs/OSD,F&I), Rajasthan High Court, Jodhpur and Jaipur Bench, Jaipur.
2. Concerned Sr/Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
3. System Analyst (DIO), Computer Cell, NIC, Rajasthan High Court, Jodhpur with the direction to upload on the official website of Rajasthan High Court.
4. Notice Board, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
5. Concerned for information.

  
23/11/16  
**REGISTRAR (ADMN.)**